

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.09.2023

ORDER NO. 162 of 2023


Hon'ble President is pleased to partially modify the roster order no. 101 for CESTAT, New Delhi on **19.09.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 19.09.2023 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti Dumping Matters

Note:

1. During the Anti Dumping hearing, the Division Bench comprising Dr. Rachna Gupta, Member (Judicial) and Ms. Hemambika R. Priya, Member (Technical) will hear all the Division Bench lists.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.09.2023

ORDER NO. 163 of 2023

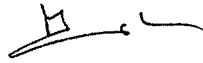
Hon'ble President is pleased to partially modify the roster order no. 109 of 2023 for **CESTAT, Hyderabad** on **15.09.2023** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 15.09.2023 at 2:30 p.m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	ST/ROM/30166/2020 ST/30687/2016 Prasad Media Corporation Pvt. Ltd. vs. CCT, Hyderabad

Note:

1. The hearing shall take place by virtual mode.
2. On 15.09.2023, matter as per Order No. 164 of 2023 will be taken up after the hearing of the above matter is over.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.09.2023

ORDER NO. 164 of 2023


Hon'ble President is pleased to partially modify the roster order no. 109 of 2023 for **CESTAT, Hyderabad** from **14.09.2023** to **20.09.2023** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 14.09.2023 at 2:30 p.m.	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	ST/COD/30553/2019 ST/ROM/30552/2019 ST/30004/2016 K. Ramachandra Rao Transmission & Projects Pvt. Ltd. vs. CST-Hyderabad - I
On 15.09.2023 at 2:30 p.m.		ST/ROM/30030/2020 ST/2775/2011 Ushodaya Enterprises Pvt. Ltd. vs. CCT, Hyderabad-III
On 20.09.2023 at 2:30 p.m.		ST/ROA/30189/2023 ST/1828/2010 CCT, Visakhapatnam - I vs. Vikas Educational Institutions Ltd.

Note:

1. The hearing shall take place by virtual mode.
2. On 15.09.2023 matter will be taken up after the matter in Order No. 163 of 2023 is over.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar